

ORISSA HIGH COURT

FILING REPORT AS ON :24/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0003285/2023	BISWANATH BARIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	KOREI /84 /2021 () //
2	BLAPL/0003286/2023	TAPAN KUMAR NAYAK VS STATE OF ODISHA	HAREKRUSHNA DASH VS	BALASORE VIGILANCE /5 /2023 () //
3	BLAPL/0003287/2023	SURYANARAYAN MOHAPATRA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BALIAPANDA /6 /2023 () //
4	BLAPL/0003288/2023	MITHUN BHOI VS STATE OF ODISHA	ANUPAM RATH VS	CHANDANPUR /261 /2022 () //
5	BLAPL/0003289/2023	BUDHIA @ RAMAKANTA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /40 /2023 () //
6	BLAPL/0003290/2023	RAHUL KUMAR VERMA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	KESINGA /216 /2022 () //
7	BLAPL/0003291/2023	DEEPAK @ SAGAR MAJHI VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	CUTTACK SADAR /427 /2022 () //
8	BLAPL/0003292/2023	ANIRUDHA SAHOO VS STATE OF ODISHA	GIRISH CHANDRA SAHU VS	BANKI /297 /2020 () //
9	BLAPL/0003293/2023	BIKASH SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	PATNAGARH /212 /2022 () //
10	BLAPL/0003294/2023	NITYANANDA @ NITEI MURMU VS STATE OF ODISHA	ARIJEET MISHRA VS	KARANJIA /162 /2020 () //
11	BLAPL/0003295/2023	PREMDAN TAKRI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /184 /2003 () //

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12	BLAPL/0003296/2023	MD TABREJ @ MD. RINKU @ RINKU VS STATE OF ODISHA	SK. ZAFARULLA VS	PLANTSITE /355 /2022 () //
13	BLAPL/0003297/2023	SAMPAD KUMAR MOHANTY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NANDAPUR /20 /2018 () //
14	BLAPL/0003298/2023	CHANDAN KUMAR VS STATE OF ODISHA	BYOMOKESH SAHOO VS	/ /0 () //
15	BLAPL/0003299/2023	BUDHARAM MEHER VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 () //
16	BLAPL/0003300/2023	DILLIP KUMBHAR VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	TITILAGARH /205 /2015 () //
17	BLAPL/0003301/2023	HAZIZ ABDULLAH @ A. HAJI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MUNIGUDA /53 /2018 () //
18	BLAPL/0003302/2023	SANTANU @ SANANDA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI SADAR /104 /2020 () //
19	BLAPL/0003303/2023	RAJU MUNDA VS STATE OF ODISHA	ISHADATTA MISHRA VS	/ /0 () //
20	BLAPL/0003304/2023	CHITRASEN @ HAPPY MALLIK VS STATE OF ODISHA	ARJEET MISHRA VS	PATTAMUNDAI /129 /2023 () //
21	BLAPL/0003305/2023	GURUBEDA SABAR VS STATE OF ODISHA	RAKESH KUMAR DAS VS	PADMAPUR /13 /2021 () //
22	BLAPL/0003306/2023	SOMANATH PUHAN @ KALIA VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	THAKURMUNDA /22 /2023 () //
23	BLAPL/0003307/2023	ALOK BHUTIA	ADITI HOTA	TALCHER TOWN /757 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0003308/2023	SUPRIM MOHARANA @ SUPRIM MOHARANA CHINYOOCCHINDASH	SOCCHINDASH	KAPTIPADA /313 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0003309/2023	SANTOSH BADASETH @ TUMUKA	JNYANANANDA PANDA	MUDANPUR RAMPUR /172 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0003310/2023	RANKANATH JENA	PRABHU PRASANNA BEHERA	NIRAKARPUR /25 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0003311/2023	SAGAR BISWAL	MANORANJAN KHATUA	PHULBANI SADAR /167 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0003312/2023	TAPAN KUMAR MOHANTY	NIRANJAN LENKA	DHUSURI /83 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0003313/2023	SUBRAT KUMAR DAS	BISWORANJAN SWAIN	KHANTAPADA /262 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0003314/2023	SUDHIRA PARIJA	RAMESH CHANDRA MAHARANA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0003315/2023	SUSHIL MAHAKUR @ SUSHIL MAHAKUD	JYOTIRMAYA SAHOO	BARGARH SADAR /61 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0003316/2023	SAROJ KUMAR BAG	JAGABANDHU SAHU	SOHELLA /195 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0003317/2023	GOKULANANDA NAIK	ABHAYA KUMAR PARIDA	KOKSARA /245 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0003318/2023	MANJULATA SAHOO	JASHOBANTA DASH	TANGI (KHURDA) /580 /2022
		VS	VS	()

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35	BLAPL/0003319/2023	STATE OF ODISHA BENUDHAR SAHOO VS	ASHOK SAHOO VS	// BOUDH /157 /2020 ()
36	BLAPL/0003320/2023	STATE OF ODISHA SURAJ JENA@PAPUN VS	MANAS KUMAR CHAND VS	// BOLANGIR TOWN /120 /2023 ()
37	BLAPL/0003321/2023	STATE OF ODISHA MAHIMA ROUT@LIPUN VS	MANAS KUMAR CHAND VS	// BOLANGIR TOWN /120 /2023 ()
38	BLAPL/0003322/2023	STATE OF ODISHA TOFAN BADHEI@PINTU VS	MANAS KUMAR CHAND VS	// BOLANGIR TOWN /120 /2023 ()
39	BLAPL/0003323/2023	STATE OF ODISHA BABLU @ AMIYA PAIKARAY VS	SUJATA JENA VS	// BANKI /94 /2023 ()
40	BLAPL/0003324/2023	STATE OF ODISHA RANJIT ROUT@LALA VS	MANAS CHAND VS	// BOLANGIR TOWN /120 /2023 ()
41	BLAPL/0003325/2023	STATE OF ODISHA RATNAKAR BUDA VS	AKSHAYA KUMAR SAHOO VS	// DEOGARH /497 /2022 ()
42	BLAPL/0003326/2023	STATE OF ODISHA PABANA MALLICK VS	MANAS KUMAR CHAND VS	// BOLANGIR TOWN /120 /2023 ()
43	BLAPL/0003327/2023	STATE OF ODISHA ALOK BEHERA @ GUMAN SINGH VS	AKSHAYA KUMAR SAHOO VS	// REAMAL /35 /2023 ()
44	BLAPL/0003328/2023	STATE OF ODISHA SOMANATH BEHERA@SONU VS	MANAS KUMAR CHAND VS	// BOLANGIR TOWN /120 /2023 ()
45	BLAPL/0003329/2023	STATE OF ODISHA AJIT RAULA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// PATTAPUR (DIGAPAHANDI) /302 /2020 () //

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46	BLAPL/0003330/2023	KALU CHARAN GOUDA VS STATE OF ODISHA	BHARATI DASH VS	PATTAPUR (DIGAPAHANDI) /267 /2022 () //
47	BLAPL/0003331/2023	HARISHANKAR CHAPADI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	JEYPORE MAHILA /12 /2023 () //
48	BLAPL/0003332/2023	ROMANCHAL @ RUMANCHAL BANCHHOR VS STATE OF ODISHA	RANJAN BARIK VS	TITILAGARH /81 /2019 () //
49	BLAPL/0003333/2023	MANAS RANJAN PATRA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /20 /2023 () //
50	BLAPL/0003334/2023	R.HARIKRISHNA REDDY VS STATE OF ODISHA	ABHISHEK DASH VS	GOLANTHARA (BERHAMPUR) /179 /2021 () //
51	BLAPL/0003335/2023	DILLI SAHU VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BADAGADA /257 /2017 () //
52	BLAPL/0003336/2023	RANJAN KUMAR SAHOO VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	/ /0 () //
53	BLAPL/0003337/2023	TUTU @ BHOLESWAR BARIK VS STATE OF ODISHA	SOUMYA MISHRA VS	KANJIPANI /127 /2022 () //
54	BLAPL/0003338/2023	BIJAYA KUMAR MALLICK VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	GOCHHAPADA /86 /2022 () //
55	BLAPL/0003339/2023	DILLI SAHU VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	DHARAKOT PS /157 /2019 () //
56	BLAPL/0003340/2023	CHANDIA@TRILOCHAN JENA VS STATE OF ODISHA	MANASI PANDA VS	DELANGA /139 /2014 () //
57	BLAPL/0003341/2023	AKSHAYA KUMAR PANDA @ FUKU	SANGRAMJIT PANDA	KEONJHAR TOWN /58 /2023

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		VS	VS	()
58	BLAPL/0003342/2023	STATE OF ODISHA PRAKASH BISWAS	ABHAS MOHANTY	// MALKANGIRI /504 /2022
		VS	VS	()
59	BLAPL/0003343/2023	STATE OF ODISHA MADHAB HANTAL	JUGALA KISHORE PANDA	// NABARANGAPUR TOWN /13 /2018
		VS	VS	()
60	CMAPL/0000247/2023	STATE OF ODISHA GITANJALI PATTNAIK	SWAPNIL ROY	//
		VS	VS	()
61	CMAPL/0000248/2023	STATE OF ODISHA SAKUNTALA MAHARANA	ADV	//
		VS	VS	()
62	CMAPL/0000249/2023	SECRETARY GENERAL ADMINISTRATION DEPT. SHYAM SUNDAR SATAPATHY	PADMABATI NAYAK	//
		VS	VS	()
63	CMAPL/0000250/2023	STATE OF ODISHA PRANATI MISHRA	ADV	//
		VS	VS	()
64	CMAPL/0000251/2023	CHANDRA SEKHAR TRIPATHY SISIRA KUMAR NATHSARMA	ADV.	//
		VS	VS	()
65	CMAPL/0000252/2023	COMNR. OF L.R.S., ODISHA, CUTTACK SHAKUNTALA JENA	ADV.	//
		VS	VS	()
66	CMP/0000338/2023	SOURMENDRA PRIYADARSHI SARAT CHANDRA ROUT	KABIR KUMAR JENA	//
		VS	VS	()
67	CMP/0000339/2023	MURALIDHAR ROUT LINGARAJ MISHRA	AJIT KUMAR TRIPATHY	//
		VS	VS	()
68	CMP/0000340/2023	ANNAPURNA DEVI @ FAKIRMANI DEVI KALAKANHU SAHU	ANAM CHARAN PANDA	//
		VS	VS	()

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69	CMP/0000341/2023	BACHHANI KHARSEI GOURAMOHAN MOHANTA VS	SWARUP KUMAR PATNAIK VS	// // 0
70	CMP/0000342/2023	PRAFULLA CHANDRA PATI JITENDRA PRASAD BHAGAT VS	RAJJEET ROY VS	// // 0
71	CONTC/0002014/2023	PRAMOD CHANDRA PATTNAIK ANANTA CHARAN HOTTA VS	ADV VS	// // 0
72	CONTC/0002015/2023	VIR VIKRAM YADAV, SECRETARY , ORISSA SECRETARIAT BUILDING, BBSR BICHITRANANDA SAHOO VS	ADV VS	// // 0
73	CONTC/0002016/2023	RABINDRANATH SAHOO, COLLECTOR, NAYAGARH NARENDRA KUMAR SAHOO VS	ADV VS	// // 0
74	CONTC/0002017/2023	ANU GARG, I.A.S. PRAVABATI SATAPATHY VS	ADV VS	// // 0
75	CONTC/0002018/2023	SUSHANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, BBSR SURATNA GHOSE VS	ADV VS	// // 0
76	CONTC/0002019/2023	ASWASTI S., I.A.S. SHYAMALA KANTA DAS VS	ADV VS	// // 0
77	CONTC/0002020/2023	ASWASTI S., I.A.S. DURYODHAN BHUTIA VS	ADV VS	// // 0
78	CONTC/0002021/2023	SUSHANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, BBSR BAIKUNTHA NATH ROUT VS	ADV VS	// // 0
79	CONTC/0002022/2023	SUDHANSHU MOHAN SAMAL, I.A.S. SUKURU PRADHAN VS	ADV VS	// // 0
		SATYABRATA SAHU, I.A.S.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0002023/2023	PADMARANJAN BEBARTA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
81	CONTC/0002024/2023	PARTHASARATI NANDA VS ASWATHY S, IAS	ADV VS	// 0 //
82	CONTC/0002025/2023	PRADIPTA KUMAR SAHOO VS BISHNUPADA SETHY, COMMISSIONER CUM SECY. HIGHER EDUCATION DEPT.	ADV VS	// 0 //
83	CONTC/0002026/2023	CHINMAYA BEHERA VS DEO RANJAN KUMAR SINGH, ADDL. CHIEF SECY., BBSR	ADV VS	// 0 //
84	CONTC/0002027/2023	TOPI CHANDRA BHOI VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
85	CONTC/0002028/2023	KASINATH DAS VS SANDYANJALI MAJHI, TAHASILDAR CUM EXECUTIVE MAGISTRATE, ERSAMA	RASHMIKANTA MAHALIK VS	// 0 //
86	CONTC/0002029/2023	CHITTARANJAN KHADIRAANA VS SACHIDANANDA BEHERA, D.E.O., DEOGARH	AKSHAYA KUMAR SAHOO VS	// 0 //
87	CONTC/0002030/2023	BAIRAGI CHARAN SAHOO VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
88	CONTC/0002031/2023	HARIHAR PATI VS SATYABRATA SAHU, ADDL. CHIEF SECRETARY, R AND DM DEPT., BBSR	ADV VS	// 0 //
89	CONTC/0002032/2023	JAGANNATH SAHU VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT.	ADV VS	// 0 //
90	CONTC/0002033/2023	AMULYA KUMAR NAYAK VS SATYABRATA SAHU, ADDL. CHIEF SECRETARY, R AND DM DEPT., BBSR	ADV VS	// 0 //
91	CONTC/0002034/2023	BALABHADRA BEHERA	ADV	//

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		VS	VS	0
92	CONTC/0002035/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT SHANTILATA MOHAPATRA	ADV	//
		VS	VS	0
93	CONTC/0002036/2023	SATYABRATA SAHU, ADDL. CHIEF SECRETARY, R AND DM DEPT., BBSR LAXMIDHAR SAHOO	ADV.	//
		VS	VS	0
94	CONTC/0002037/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT. SUDARSAN BEHERA	ADV	//
		VS	VS	0
95	CONTC/0002038/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT. KSHIROD KUMAR DASH	ADV.	//
		VS	VS	0
96	CONTC/0002039/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT. SUKANTI SAHOO	ADV	//
		VS	VS	0
97	CONTC/0002040/2023	SHALINI PANDIT, IAS NARAHARI BEHERA	ADV.	//
		VS	VS	0
98	CONTC/0002041/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT. MANAGOBINDA BEHERA	ADV.	//
		VS	VS	0
99	CONTC/0002042/2023	ASWATHY S., I.A.S. REGISTRAR (JUDL.), ORISSA HIGH COURT	ADV.	//
		VS	VS	0
100	CONTC/0002043/2023	G. MATHI VATNAN, IAS KUNJALATA ROUT	DEBASIS TRIPATHY	//
		VS	VS	0
101	CONTC/0002044/2023	ASWINI KUMAR BHUYAN, TAHASILDAR, KENDRAPARA TAPAN KUMAR MEHER	BAIDHARA SAHOO	//
		VS	VS	0
102	CONTC/0002045/2023	BIJAY KUMAR SAHOO, PRESIDENT, SARAMUHAN PRIMARY AGRICULTURAL COOPERATIVE SOCIETY LTD. SOURAVA BHOL	ADV.	//
		VS	VS	0

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103	CONTC/0002046/2023	NABA KISHORE GIRI, D.E.O., MAYURBHANJ DEEPAK KUMAR MOHANTY VS	ADV VS	// // ()
104	CONTC/0002047/2023	NABA KISHORE GIRI, DISTRICT EDUCATION OFFICER, MAYURBHANJ BIKASH CHANDRA PEREI VS	ADV. VS	// // ()
105	CONTC/0002048/2023	PURNA CHANDRA SETHI BIJAY KUMAR MAHANTA VS	ADV VS	// // ()
106	CONTC/0002049/2023	PURNA CHANDRA SETHI, DISTRICT EDUCATION OFFICER, KEONJHAR BISWAJIT MOHANTA VS	ADV VS	// // ()
107	CONTC/0002050/2023	NABA KISHORE GIRI, DISTRICT EDUCATION OFFICER, MAYURBHANJ MALATI HEMBRAM VS	ADV. VS	// // ()
108	CRLA/0000326/2023	NABA KISHORE GIRI BHAGABAN GOUDA VS	RAJIB LOCHAN PATNAIK VS	// UMERKOTE /47 /2023 ()
109	CRLA/0000327/2023	STATE OF ODISHA BABULI KUDEI @ KHANDIA VS	MAHES DAS VS	// PHULBANI SADAR /21 /2019 ()
110	CRLA/0000328/2023	STATE OF ODISHA DHANU SETHY VS	RAMANI KANTA PATTANAIAK VS	// ERASAMA /247 /2021 ()
111	CRLA/0000329/2023	STATE OF ODISHA PRATAP PALEI @ DHANU PALEI @ DHANU PRATAP PALEI VS	POLEEMAYA SAHOO VS	// KHALLIKOTE /266 /2020 ()
112	CRLA/0000330/2023	STATE OF ODISHA DUSMANTA KALO VS	DHIRENDRA KUMAR MOHAPATRA VS	// DHARUADIHI /71 /2016 ()
113	CRLMA/0000095/2023	STATE OF ODISHA KANDARA SABAR VS	DEVASHIS PANDA VS	// //0 ()
		STATE OF ODISHA		//

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114	CRLMC/0001492/2023	MANOJ KUMAR DASH VS STATE OF ODISHA	SOUMENDRA PATTANAİK VS	CAPITAL P.S. /687 /2021 S.D.J.M.,BHUBANESWAR(Khordha) CT/0005993/2021
115	CRLMC/0001493/2023	PRATYASHAA MUKHERJEE VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	AIRPORT /360 /2022 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0007165/2022
116	CRLMC/0001494/2023	SURESH SAHOO VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	JAJPUR SADAR /98 /2022 S.D.J.M.,JAJPUR(Jajapur) CT/0000808/2022
117	CRLMC/0001495/2023	NIGAMANANDA SWAIN VS STATE OF ODISHA	S.S.RAY VS	DHARAKOT PS /56 /2023 J.M.F.C.,ASKA(Ganjam) GR/0000385/2023
118	CRLMC/0001496/2023	MAGI@MAGUNI MALIK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	SARANAKUL /79 /2000 NYAYADHIKARI GRAM NYAYALAYA, ODAGAON(Nayagarh) GR/0000310/2000
119	CRLMC/0001497/2023	DILLIP KUMBHAR VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	TITLAGARH /205 /2015 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000402/2015
120	CRLMC/0001498/2023	TRINATH HIAL VS STATE OF ODISHA	PVS NANAJI ACHARY VS	/ /0 () //
121	CRLMC/0001499/2023	MANOJ KUMAR DAS VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MADHUPATNA /78 /2022 () //
122	CRLMC/0001500/2023	SURESH CHANDRA SAHOO@SURA@SARAT CHANDRA VS STATE OF ODISHA	RMSANCHO@KARPAKUMAR SAHOO@SOMANATH VS	SPL.TASK FORCE /31 /2021 () //
123	CRLMC/0001501/2023	BASANTA BISSOI @ PINKU VS STATE OF ODISHA	PVS NANAJI ACHARY VS	/ /0 () //
124	CRLMC/0001502/2023	SUSANTA MALI VS STATE OF ODISHA	MANORANJAN PADHY VS	MAHILA P.S.(BBSR) /41 /2017 () //
125	CRLMC/0001503/2023	BHARAT @ BHARAT CH. MOHANTY	DHARMENDRA SETHY	KAPTIPADA /35 /2018

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		VS	VS	()
126	CRLMC/0001504/2023	STATE OF ODISHA SIPU BEHERA	ADITI HOTA	// TALCHER TOWN /24 /2021
		VS	VS	()
127	CRLMC/0001505/2023	STATE OF ODISHA SUDHIR KUMBHAR	JNYANANANDA PANDA	// JUNAGARH /103 /2017
		VS	VS	()
128	CRLMC/0001506/2023	STATE OF ODISHA KRUSHNA MAHARANA	MAHES DAS	// BALLIGUDA /143 /2014
		VS	VS	()
129	CRLMC/0001507/2023	STATE OF ODISHA SREI EQUIPMENT FINANCE LTD.	RAJIB MULLICK	// NAYAPALLI P.S. /571 /2022
		VS	VS	()
130	CRLMC/0001508/2023	STATE OF ODISHA SREI EQUIPMENT FINANCE LIMITED	RAJIB MULLICK	// NAYAPALLI P.S. /573 /2022
		VS	VS	()
131	CRLMC/0001509/2023	STATE OF ODISHA SREI EQUIPMENT FINANCE LTD.	RAJIB MULLICK	// NAYAPALLI P.S. /574 /2022
		VS	VS	()
132	CRLMC/0001510/2023	STATE OF ODISHA SREI EQUIPMENT FINANCE LIMITED	RAJIB MULLICK	// NAYAPALLI P.S. /572 /2022
		VS	VS	()
133	CRLMC/0001511/2023	STATE OF ODISHA SREI EQUIPMENT FINANCE LTD.	RAJIB MULLICK	// NAYAPALLI P.S. /579 /2022
		VS	VS	()
134	CRLMC/0001512/2023	STATE OF ODISHA APANA PRADHAN @ A. PANA PRADHAN	JYOTIRMAYA SAHOO	// KHALLIKOTE /131 /2000
		VS	VS	()
135	CRLMC/0001513/2023	STATE OF ODISHA PINTU BARAL	JYOTIRMAYA SAHOO	// BANAPUR P.S. /102 /2016
		VS	VS	()
136	CRLMC/0001514/2023	STATE OF ODISHA CHATURBHUJA JENA	JYOTIRMAYA SAHOO	// JANKIA P.S. /100 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0001515/2023	STATE OF ODISHA ASHOK BEHERA VS	PANCHANAN PANIGRAHI VS	// TUMUSINGA /97 /2018 ()
138	CRLMC/0001516/2023	STATE OF ODISHA SURENDRA KUMAR SAHOO VS	PABITRA KUMAR NAYAK VS	// BALLIGUDA /80 /2018 ()
139	CRLMC/0001517/2023	STATE OF ODISHA MOHINI MAHARANA VS	UMESH CHANDRA PATNAIK VS	// ASKA /291 /2009 ()
140	CRLMC/0001518/2023	STATE OF ODISHA FELIS @ PHELISH NAYAK VS	BISWAJIT RANJAN TRIPATHY VS	// MOHANA /103 /2019 ()
141	CRLMC/0001519/2023	STATE OF ODISHA BIJOY KISHORE MOHANTY VS	GOURI MOHAN RATH VS	// BALASORE VIGILANCE /30 /2013 ()
142	CRLMC/0001520/2023	STATE OF ODISHA LAMBODAR GAHANA@GAAN VS	BIBHUTI BHUSAN CHOUDHURY VS	// SORO /80 /2019 ()
143	CRLMC/0001521/2023	STATE OF ODISHA ASHOK KUMAR MOHAPATRA VS	DEVASHIS PANDA VS	// DHENKANAL TOWN /25 /1998 ()
144	CRLMC/0001522/2023	STATE OF ODISHA TIRTHAYA KUMAR JATI VS	MANOJ NAYAK VS	// TANGI (KHURDA) /89 /2023 ()
145	CRLMP/0000602/2023	STATE OF ODISHA CHHABIRANI BEHERA VS	SUBHRANSU THAKUR VS	// //0 ()
146	CRLMP/0000603/2023	STATE OF ODISHA KAKULI PATTANAIAK VS	AMRITA MISHRA VS	// //0 ()
147	CRLMP/0000604/2023	STATE OF ODISHA PRASANTA BEHERA VS STATE OF ODISHA	NETRANANDA BISWAL VS	// //0 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0000605/2023	HIMANSU SEKHAR MOHANTY VS STATE OF ODISHA	DEEPAK GOCHHAYAT VS	//0 0 //
149	CRLMP/0000606/2023	SANDYA RANI PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	//0 0 //
150	CRLMP/0000607/2023	BIDULATA MOHARANA VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 0 //
151	CRLMP/0000608/2023	DIPA MALLICK VS I.I.C, ASTARANGA P.S	DURGA PRASAD PRADHAN VS	//0 0 //
152	CRLMP/0000609/2023	JAHARA BEGUM VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	//0 0 //
153	CRLMP/0000610/2023	PRABHAT KUMAR BAKSI VS STATE OF ODISHA	ADISHA MOHANTY VS	//0 0 //
154	CRLREV/0000141/2023	DASARATHI DASH VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	FATEGARH /71 /2012 0 //
155	CRLREV/0000142/2023	ANINDITA VS STATE OF ODISHA	VS	//0 0 //
156	CRLREV/0000143/2023	AJIT KUMAR ROUT VS STATE OF ODISHA	SURAVI MOHANTY VS	//0 0 //
157	FAO/0000152/2023	PRADEEP KUMAR NANDA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
158	FAO/0000153/2023	RAJESWAR SINGH VS COMMNR., OF EMPLOYEES COMPENSATION AND DIVISIONONAL LABOUR COMMNR., ROURKELA	SOUMYA RANJAN DAS VS	// 0 //
159	MACA/0000259/2023	RABINDRA PRADHAN @ RABI PRADHAN @ PRADIMAN SINGH	RABINDRA PRADHAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	MACA/0000260/2023	SADASIBA SAHOO D.M., ORIENTAL INSURANCE CO. LTD., ANGUL	SANTOSH KUMAR MOHANTY	//
		VS	VS	0
161	MACA/0000261/2023	PRADYUMNA BEHERA MANJULA MAJHI	ARJUN NAIK	//
		VS	VS	0
162	MATA/0000097/2023	SANTOSH KUMAR MUND SASANKA KUMAR DIXIT @ RINKU	MANOJ KUMAR PANDA	//
		VS	VS	0
163	MATA/0000098/2023	SUBHASHREE PRIYADARSHINI PRUSTY DASARATHA DAS	JAYDEEP PAL	//
		VS	VS	0
164	RPFAM/0000106/2023	JYOTSNARANI BISWAL @ DAS JNANARANJAN ROUSTRAY	RANJIT MOHANTY	//
		VS	VS	0
165	RPFAM/0000107/2023	SARMISTHA BARICK DEEPAK KUMAR PATRO	DAYANANDA MOHAPATRA	//
		VS	VS	0
166	RSA/0000118/2023	SUBHADRA SAHOO BHAGYABATI PANDA	BISWAJIT NAYAK	//
		VS	VS	0
167	TRP(C)/0000114/2023	DHARANIDHAR ROUT PRIYANKA NAYAK@SINGH	ASHOK KUMAR SAHOO	//
		VS	VS	0
168	TRP(C)/0000115/2023	A.K.SUBHRANSU SEKHAR MONALISHA SAHOO	SANJEEB CHAKRAVARTY	//
		VS	VS	0
169	TRP(C)/0000116/2023	JITENDRA KUMAR SAHOO AYODHYA NAIK	RANJAN BARIK	//
		VS	VS	0
170	WA/0000602/2023	BASUDEV NAIK STATE OF ODISHA	ANAND PRAKASH DAS, A.S.C.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WA/0000603/2023	ABINASH MALLICK PRAMOD KUMAR NAYAK VS STATE OF ODISHA	SHAKTIDHARA MISHRA VS	// // 0 //
172	WA/0000604/2023	STATE OF ODISHA VS NIRANJAN BEHURA	ANANDA PRAKASH DAS, A.S.C. VS	// 0 //
173	WA/0000605/2023	ABHIRAM BEHERA VS STATE OF ODISHA	BINAYAK PRASHAD MOHANTY VS	// 0 //
174	WP(C)/0009131/2023	LEELEE MAHARATHI @ LILI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 //
175	WP(C)/0009132/2023	BIKASH SWAIN VS THE REGISTRAR, NATIONAL COMPANY LAW TRIBUNAL, CUTTACK	LALITENDU MISHRA VS	// 0 //
176	WP(C)/0009133/2023	BALASHTI HARIJAN VS STATE OF ODISHA	PADMANAV CHOUDHURY VS	// 0 //
177	WP(C)/0009134/2023	TAPAN KUMAR SANA @ TAPAN SANA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
178	WP(C)/0009135/2023	LALMAN DOMB @ HARIJAN VS STATE OF ODISHA	PADMANAV CHOUDHURY VS	// 0 //
179	WP(C)/0009136/2023	SOUMYA RANJAN DAS VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
180	WP(C)/0009137/2023	SUNITA KUMARI PATTANAYAK VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// 0 //
181	WP(C)/0009138/2023	BRUNDABAN SAHOO VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0009139/2023	SIEMS COLLEGE OF NURSING, BHADRAK VS DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR	AKSHAYA KUMAR PANDEY VS	// 0
183	WP(C)/0009140/2023	PARIMAL SAMAL VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0
184	WP(C)/0009141/2023	CRYOGENEX INSTITUTE OF MEDICAL SCIENCE AND RESEARCH (CIMS) BHADRAK VS DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR	AKSHAYA KUMAR PANDEY VS	// 0
185	WP(C)/0009142/2023	BASUDEV TUDU VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0
186	WP(C)/0009143/2023	ODISHA NURSING COLLEGE, BHADRAK VS DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR	AKSHAYA KUMAR PANDEY VS	// 0
187	WP(C)/0009144/2023	HALADHAR MAHANTA VS STATE OF ODISHA.	AMITAV DAS VS	// 0
188	WP(C)/0009145/2023	SALANDI SCHOOL OF NURSING, BHADRAK VS DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR	AKSHAYA KUMAR PANDEY VS	// 0
189	WP(C)/0009146/2023	BADRI PRASAD MISHRA VS STATE OF ODISHA	SATYAJIT MUKHERJEE VS	// 0
190	WP(C)/0009147/2023	SUBASH CHANDRA SENDHA VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	// 0
191	WP(C)/0009148/2023	BADRI PRASAD MISHRA VS STATE OF ODISHA	SATYAJIT MUKHERJEE VS	// 0
192	WP(C)/0009149/2023	SANJUKTA SENDHA VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	// 0
193	WP(C)/0009150/2023	M/S SUBHASHREE ENGINEERING, BBSR	SAILABALA JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0009151/2023	ABHISHEK SENDHA	RAGHUNATH DAS MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0009152/2023	PABITRA PARIDA	NIRMAL KISHORE RATH	//
		VS	VS	0
		RABI NARAYAN PARIDA		//
196	WP(C)/0009153/2023	TIRATH SINGH THAKUR	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0009154/2023	PURNA CHANDRA MOHANTA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0009155/2023	SATMANINEE PANIGRAHI	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0009156/2023	PADMALAYA GURU	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0009157/2023	UPENDRA NATH MOHANTA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0009158/2023	GUNANIDHI MISHRA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0009159/2023	M/S EVEREST INDUSTRIES LTD., BALASORE	MUKESH AGARWAL	//
		VS	VS	0
		COMMNR. OF CT AND GST, CUTTACK		//
203	WP(C)/0009160/2023	AGNISHWAR MOHANTA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0009161/2023	JOGESHWAR MOHANTA	RANJIT SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0009162/2023	STATE OF ODISHA SIPRADARSINI LENKA VS	BIRAJA PRASANNA DAS VS	// // 0
206	WP(C)/0009163/2023	STATE OF ODISHA HARIBANDHU DASH VS	RANJIT SAMAL VS	// // 0
207	WP(C)/0009164/2023	STATE OF ODISHA GANGADHAR NANDA VS	RANJIT SAMAL VS	// // 0
208	WP(C)/0009165/2023	STATE OF ODISHA DHIREN KUMAR ACHARYA VS	RANJIT SAMAL VS	// // 0
209	WP(C)/0009166/2023	STATE OF ODISHA PRALUBDHA JENA VS	BIRAJA PRASANNA DAS VS	// // 0
210	WP(C)/0009167/2023	STATE OF ODISHA HARI SHANKAR PATEL VS	RANJIT SAMAL VS	// // 0
211	WP(C)/0009168/2023	STATE OF ODISHA PRASANNA KUMAR DAS VS	RANJIT SAMAL VS	// // 0
212	WP(C)/0009169/2023	STATE OF ODISHA MANOHARA MISHRA VS	RANJIT SAMAL VS	// // 0
213	WP(C)/0009170/2023	STATE OF ODISHA KAPILENDRA DEV NAYAK VS	BIRAJA PRASANNA DAS VS	// // 0
214	WP(C)/0009171/2023	STATE OF ODISHA HRUSIKESHA SATPATHY VS	RANJIT SAMAL VS	// // 0
215	WP(C)/0009172/2023	STATE OF ODISHA BASUDEV BISHI VS STATE OF ODISHA	RANJIT SAMAL VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0009173/2023	SUSAMA HOTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
217	WP(C)/0009174/2023	NILAMANI MEHER VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
218	WP(C)/0009175/2023	SUBODH CHANDRA GARTIA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
219	WP(C)/0009176/2023	CHITARANJAN PARIDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
220	WP(C)/0009177/2023	GOLAP SENAPATI VS COLLECTOR CUM DM, KHURDA	MANOJ KUMAR MOHANTY-2 VS	// 0 //
221	WP(C)/0009178/2023	SANU PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
222	WP(C)/0009179/2023	BINOD BIHARI MAHANTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
223	WP(C)/0009180/2023	BISWARANJAN MOHANTY VS STATE OF ODISHA	ABAKASH NANDA VS	// 0 //
224	WP(C)/0009181/2023	KHAGESWAR SAHOO VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
225	WP(C)/0009182/2023	PRADEEP KUMAR MOHANTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
226	WP(C)/0009183/2023	MURALIDHAR MOHAPATRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
227	WP(C)/0009184/2023	CHARU CHARAN MOHANTY	RANJIT SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0009185/2023	Sourav	Sourav	//
		VS	VS	0
				//
229	WP(C)/0009186/2023	ABHAYA BEHERA	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0009187/2023	ASHWINI KUMAR DASH	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0009188/2023	SHILPI DEY	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0009189/2023	PARSHURAM PATRA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0009190/2023	BISHNU BEHERA	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0009191/2023	PABITRA GIRI	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0009192/2023	BINOD PANDEY	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0009193/2023	ANADI CHARAN MOHANTA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0009194/2023	BHANUMATI MOHANTA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0009195/2023	RABINDRA NAIK	SWAPNIL ROY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0009196/2023	STATE OF ODISHA PURNA CHANDRA MOHAPATRA VS	SWAPNIL ROY VS	// // ()
240	WP(C)/0009197/2023	STATE OF ODISHA SABITA PANDA VS	NIRANJAN PANDA VS	// // ()
241	WP(C)/0009198/2023	STATE OF ODISHA TRIPATI KUMAR PADHI VS	SIDHARTHA SWAIN VS	// // ()
242	WP(C)/0009199/2023	STATE OF ODISHA NIRANJAN BISWAL VS	NETRANANDA BISWAL VS	// // ()
243	WP(C)/0009200/2023	STATE OF ODISHA PRADHAN GAGARAI VS	KRISHNA CHANDRA SAHU VS	// // ()
244	WP(C)/0009201/2023	STATE OF ODISHA JOGINATH NAIK VS	BISWARANJAN PARAMGURU VS	// // ()
245	WP(C)/0009202/2023	STATE OF ODISHA SARAT KUMAR JENA VS	KRISHNA CHANDRA SAHU VS	// // ()
246	WP(C)/0009203/2023	STATE OF ODISHA AKSHAYA KUMAR MALLICK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
247	WP(C)/0009204/2023	STATE OF ODISHA BISWANATH BEHERA VS	KRISHNA CHANDRA SAHU VS	// // ()
248	WP(C)/0009205/2023	STATE OF ODISHA MAMATAMAYEE MALL VS	SOUMYA RANJAN DAS VS	// // ()
249	WP(C)/0009206/2023	REGIONAL MANAGER, RBI, BBSR BHOLESWAR BISWAL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0009207/2023	MD. FAZLE ILAHI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	// 0 //
251	WP(C)/0009208/2023	MEGHANAD GARNAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
252	WP(C)/0009209/2023	CHINTAMANI MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
253	WP(C)/0009210/2023	BIJAY KUMAR PATRA VS CHIEF MANAGER, BANK OF INDIA, BBSR	SUJATA JENA VS	// 0 //
254	WP(C)/0009211/2023	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
255	WP(C)/0009212/2023	BIRASINGH PURTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
256	WP(C)/0009213/2023	NARENDRA KUMAR NAIK VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //
257	WP(C)/0009214/2023	SOMANATH SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
258	WP(C)/0009215/2023	SURESH CHANDRA SWAIN VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
259	WP(C)/0009216/2023	RAJA KISHORE SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
260	WP(C)/0009217/2023	TUSARKANTI SAHOO VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
261	WP(C)/0009218/2023	JAGANNATH MOHANTY	AGASTI KANUNGO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		DISTRICT JUDGE, JAGATSINGHPUR		//
262	WP(C)/0009219/2023	BILASINI MALLICK	SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0009220/2023	BISWAJIT MUDULI	AGASTI KANUNGO	//
		VS	VS	0
		DISTRICT JUDGE, JAGATSINGHPUR		//
264	WP(C)/0009221/2023	PARSURAM SAHU	SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0009222/2023	M/S AGRISHANK LOGISTIC, JAMSHEDPUR	DINESH KUMAR PATRA	//
		VS	VS	0
		EAST COAST RAILWAY, RAIL SADAN, BBSR		//
266	WP(C)/0009223/2023	PRAMOD KUMAR NAYAK	KAPILA CHARAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0009224/2023	SURYA NARAYAN PATTNAIK	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		COLLECTOR-CUM-DM, KALAHANDI		//
268	WP(C)/0009225/2023	RAJKUMAR MUKHI	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0009226/2023	PRAMOD KUMAR NAYAK	KAPILA CHARAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0009227/2023	PRAMOD KUMAR NAYAK	KAPILA CHARAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0009228/2023	KESHAB SAMAL	KAPILA CHARAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0009229/2023	MEENATI CHODHURY	NIRANJAN NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0009230/2023	PRINCIPAL SECY. TO GOVT. OF INDIA, FINANCE DEPT., NEW DELHI GOURISHANKAR MISHRA VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// // 0 //
274	WP(C)/0009231/2023	RAMAKANTA PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
275	WP(C)/0009232/2023	GHANASHYAM SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
276	WP(C)/0009233/2023	RAJESH KUMAR MOHAPATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
277	WP(C)/0009234/2023	KAILASH CHANDRA SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
278	WP(C)/0009235/2023	MANIKESWARI BARIK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
279	WP(C)/0009236/2023	SK.BASIR ALLI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
280	WP(C)/0009237/2023	BABU MALIKA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
281	WP(C)/0009238/2023	UTTAM PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
282	WP(C)/0009239/2023	PARSURAM AICH VS DIRECTOR GENERAL OF POLICE, CRPF, NEW DELHI	SANGRAM KUMAR SINGH VS	// 0 //
283	WP(C)/0009240/2023	BIJAYA KUMAR NANDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0009241/2023	DUSHASAN MOHANTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
285	WP(C)/0009242/2023	BINAYA KUMAR GOCHHI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
286	WP(C)/0009243/2023	GHANASHYAM MOHANTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
287	WP(C)/0009244/2023	KAPILESWAR PATRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
288	WP(C)/0009245/2023	MOSA GANTA VS DIRECTOR GENERAL OF POLICE, CRPF, NEW DELHI	SANGRAM KUMAR SINGH VS	// 0 //
289	WP(C)/0009246/2023	SUDHANSHU KUMAR SAHU VS SARMISTHA RANI SAHU	SANJEEV UDGATA VS	// 0 //
290	WP(C)/0009247/2023	SULAJIT PATRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
291	WP(C)/0009248/2023	SUMANYU BEHERA VS CHIEF GENERAL MANAGER, SBI, BBSR	MANORANJAN PADHY VS	// 0 //
292	WP(C)/0009249/2023	SEAGOLD OVERSEAS PVT. LTD., BBSR VS ASST. GENERAL MANAGER, BANK OF INDIA, BBSR	SANJEEV UDGATA VS	// 0 //
293	WP(C)/0009250/2023	BIRENDRA HOTELS AND BANQUETS PVT. LTD., BBSR VS COMMNR., CT AND GST, ODISHA	RANANBALA ROY CHOUDHURY VS	// 0 //
294	WP(C)/0009251/2023	GUNI BEWA VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
295	WP(C)/0009252/2023	SWADESH DAS	AUROVINDA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0009253/2023	PATUARI PADHAN	SURESH KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0009254/2023	SARAT CHANDRA BARIK	RUDRA NARAYAN PARIJA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0009255/2023	ANTARYAMI RAY	AJIT KUMAR TRIPATHY	//
		VS	VS	0
		PRABHASINI RAY		//
299	WP(C)/0009256/2023	JITENDRIYA JENA	ANUP KUMAR PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0009257/2023	KALINGA INSTITUTE OF I.T, KIIT, PATIA	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		CHIEF-COMMISSIONER OF I.T, DELHI		//
301	WP(C)/0009258/2023	SIMANCHAL PATRA	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0009259/2023	MAYURBHANJ COLLEGE OF NURSING	SUBHADUTTA ROURTRAY	//
		VS	VS	0
		DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR		//
303	WP(C)/0009260/2023	ALIBILLI GOPALA RAO	SATYA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0009261/2023	POREDI RAJA RAO	SATYA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0009262/2023	GYANA RANJAN JENA	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0009263/2023	ANITA BISWAL	SUBASH CH PANI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0009264/2023	STATE OF ODISHA M/S SWAIN AND CO., ANGUL VS	PAMI RATH VS	// // ()
308	WP(C)/0009265/2023	STATE OF ODISHA SK.MOHAMMED AZIZ VS	SUBASH CH PANI VS	// // ()
309	WP(C)/0009266/2023	STATE OF ODISHA SEVEN HILLS ESTATES FLAT OWNERS ASSOCIATION VS	PAMI RATH VS	// // ()
310	WP(C)/0009267/2023	M/S.SEVEN HILLS ESTATES LTD. PURI M/S. PRAFULLA KUMAR BARIK VS	KSHIROD KUMAR SAHOO VS	// // ()
311	WP(C)/0009268/2023	COMMISSIONER OF CT AND GST, ODISHA KUNJA BIHARI MOHANTA VS	SAMIR KUMAR MISHRA VS	// // ()
312	WP(C)/0009269/2023	STATE OF ODISHA TILOTAMA MOHANTY VS	PRAVASH CHANDRA JENA VS	// // ()
313	WP(C)/0009270/2023	STATE OF ODISHA DEBASIS DAS VS	SANTOSH KUMAR DWIBEDI VS	// // ()
314	WP(C)/0009271/2023	STATE OF ODISHA JANANI SAHU VS	BHABA RANJAN KAR VS	// // ()
315	WP(C)/0009272/2023	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	RABI NARAYAN MOHANTY VS	// // ()
316	WP(C)/0009273/2023	STATE OF ODISHA BISWANATH ORAM VS	NIRANJAN MAHARANA VS	// // ()
317	WP(C)/0009274/2023	STATE OF ODISHA BIRANCHI NARAYAN MOHANTY VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0009275/2023	BRUSHAVA ORAM VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
319	WP(C)/0009276/2023	SEKHAR CHANDRA MUNDA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
320	WP(C)/0009277/2023	NAROTTAM MUNDA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
321	WP(C)/0009278/2023	SUMATI JENA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
322	WP(C)/0009279/2023	SOUMYA RANJAN MISHRA VS SUBHASHREE SUBHADARSHINI DAS	PRAJIT KUMAR PRADHAN VS	// 0 //
323	WP(C)/0009280/2023	SURAPATI MOHANTY VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
324	WP(C)/0009281/2023	AMIYA JYOTI NAYAK VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
325	WP(C)/0009282/2023	BANSHIDHAR MOHANTY VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
326	WP(C)/0009283/2023	RAMESH CHANDRA MAHANTA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
327	WP(C)/0009284/2023	RAMESWAR PANDA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
328	WP(C)/0009285/2023	SARATA KUMAR PATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
329	WP(C)/0009286/2023	PRASANTA KUMAR SETHI	SUBHADUTTA ROUSTRAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0009287/2023	ARUP KUMAR DAS	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0009288/2023	PANCHANAN JENA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0009289/2023	PULIN KUMAR MANDAL	S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0009290/2023	DILLIP KUMAR NAG	DEBARANJAN MOHAPATRA	//
		VS	VS	0
		STATE BANK OF INDIA		//
334	WP(C)/0009291/2023	JUICY KESH	ASHIS KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0009292/2023	PRATAP MOHANTY	SURESH KUMAR CHOUDHURY	//
		VS	VS	0
		COMMISSIONER OF ENDOWMENTS, BBSR		//
336	WP(C)/0009293/2023	SACHIN AGRAWAL	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0009294/2023	SAILENDRA NARAYAN SETHI	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0009295/2023	GOVERING BODY, SIDHA KSHETRABASI BABA SANAPATI KHANDA, KENDRAPARA	RAJESH KUMAR SAHAY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0009296/2023	SRINIVAS RAO	GIRIDHARI SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0009297/2023	PRATAP MALIK	BIJAYA KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0009298/2023	STATE OF ODISHA GOVERNING BODY, BELESWAR MAHADEV SANSKRITIKAMHAWANTASAPTA, CUTTACK	VS	// // ()
342	WP(C)/0009299/2023	STATE OF ODISHA SITARAM GUAL	AKSHAYA KUMAR SAHOO	// // ()
343	WP(C)/0009300/2023	STATE OF ODISHA NAREN KUMAR SAHOO	IN PERSON	// // ()
344	WP(C)/0009301/2023	MAHANADI COAL FIELDS LIMITED LAXMIKANTA SWAIN	VS SANJIT MISHRA	// // ()
345	WP(C)/0009302/2023	STATE OF ODISHA NETRA LUHAR	VS KIRTAN DANG	// // ()
346	WP(C)/0009303/2023	CHAIRMAN CUM MD., MAHANADI COALFIELD LTD., SAMBALPUR GRAM VIKAS, GANJAM	VS SOUBHAGYA SUNDAR DAS	// // ()
347	WP(C)/0009304/2023	THE COLLECTOR CUM D.M. GANJAM ARJUN CHARAN SETHY	VS GOPAL CHARAN MOHANTY	// // ()
348	WP(C)/0009305/2023	STATE OF ODISHA ISWAR CHANDRA SAHOO	VS BHAWANI SANKAR PANIGRAHI	// // ()
349	WP(C)/0009306/2023	STATE OF ODISHA PRAFULLA KUMAR BARIK @ BARIKI	VS SAMARENDRA PATTANAİK	// // ()
350	WP(C)/0009307/2023	UNION OF INDIA MD. RAHEMAN SARIF	VS TUKUNA KUMAR MISHRA	// // ()
351	WP(C)/0009308/2023	COLLECTOR, NABRANGPUR RAM GOPAL PADHI	VS SISIR KUMAR PUROHIT	// // ()
		STATE OF ODISHA	VS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0009309/2023	BRAJA MOHARANA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
353	WP(C)/0009310/2023	DHANANJAYA MAJHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
354	WP(C)/0009311/2023	LAXMIDHAR BISWAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
355	WP(C)/0009312/2023	PANKAJINI SAHOO VS BRANCH MANAGER, THE URBAN COOPERATIVE BANK, JAJPUR	ANJAN KUMAR BISWAL VS	// 0 //
356	WP(C)/0009313/2023	M/S ANGUL ENERGY LTD., DHENKANAL VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
357	WP(C)/0009314/2023	SANTOSH GOUDA BISI VS STATE OF ODISHA	PADMANAV CHOUDHURY VS	// 0 //
358	WP(C)/0009315/2023	KORESA BIBI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK 2 VS	// 0 //
359	WP(C)/0009316/2023	M/S PITABAS MOHAPATRA VS JOINT COMMISSIONER OF STATE TAX(APPEAL)	KAJAL SAHOO VS	// 0 //
360	WP(C)/0009317/2023	UTTAM DEBNATH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
361	WP(C)/0009318/2023	MANMOHAN MAHAPATRA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
362	WP(C)/0009319/2023	SIBARAM GOUDA BISI VS STATE OF ODISHA	PADMANAV CHOUDHURY VS	// 0 //
363	WP(C)/0009320/2023	M/S. LADUKESWAR MOHARANA	KSHIROD KUMAR SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	WP(C)/0009321/2023	COMMISSIONER OF CT AND GST, ODISHA MAA VAIRABI VANA SAMRAKSHYAM SAMITI, KORAPUT	MANJAN LENKA	//
		VS	VS	0
365	WP(C)/0009322/2023	STATE OF ODISHA SUSANTA KUMAR SATAPATHY	MANAS RANJAN DHAL	//
		VS	VS	0
366	WP(C)/0009323/2023	STATE OF ODISHA PRASANTA KUMAR SAHOO	BRAJA MOHAN SARANGI	//
		VS	VS	0
367	WP(C)/0009324/2023	R.T.O., DHENKANAL RAJESH KUMAR NAYAK	BRAJA MOHAN SARANGI	//
		VS	VS	0
368	WP(C)/0009325/2023	R.T.O., TALCHER JITENDRA KUMAR SAHOO	SONITA BISWAL	//
		VS	VS	0
369	WP(C)/0009326/2023	STATE OF ODISHA MANASH KUMAR SWAIN	JAYADEBA BEHERA	//
		VS	VS	0
370	WP(C)/0009327/2023	THE COLLECTOR, NAYAGARH RASANANDA MOHARANA	S.S.JENA	//
		VS	VS	0
371	WP(C)/0009328/2023	SUB-COLLECTOR, CUM SUB DIVISIONAL MAGISTATE, BBSR SABITA PANDA	BRAJA MOHAN SARANGI	//
		VS	VS	0
372	WP(C)/0009329/2023	R.T.O., JAGATSINGHPUR RAMA CHANDRA MUND	KHAGESWAR BEHERA	//
		VS	VS	0
373	WP(C)/0009330/2023	STATE OF ODISHA SABITA PANDA	BRAJA MOHAN SARANGI	//
		VS	VS	0
374	WP(C)/0009331/2023	R.T.O., CUTTACK SABITA PANDA	BRAJA MOHAN SARANGI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0009332/2023	R.T.O.,KENDRAPARA DG, DOORDARSHAN, MANDI HOUSE, DELHI VS GAUTAM BALLAV MOHANTY	DIPTI RANJAN BHOKTA VS	// // 0 //
376	WP(C)/0009333/2023	BISAL MUNDA VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
377	WP(C)/0009334/2023	PREM LAL NAIK VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
378	WP(C)/0009335/2023	BISWA BIHARI PATRA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
379	WP(C)/0009336/2023	SABITA JENA VS KAMALA JENA	DINESH KUMAR PATRA VS	// 0 //
380	WP(C)/0009337/2023	M/S. ADITYA CAR AUTOMOTIVE PVT.LTD.,CUTTACK VS THE JOINT COMMISSIONER OF STATE TAX, CTC	KSHIROD KUMAR SAHOO VS	// 0 //
381	WP(C)/0009338/2023	M/S. JAYANTI ROUT VS JOINT COMMISSIONER OF STATE TAX(APPEAL)	KAJAL SAHOO VS	// 0 //
382	WP(C)/0009339/2023	SANATAN DASH VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
383	WP(C)/0009340/2023	SUSANTA BHOI VS UNION OF INDIA	J.K.KHANDAYATRAY VS	// 0 //
384	WP(C)/0009341/2023	SUBHENDRA KUMAR PANDA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
385	WP(C)/0009342/2023	BHASKAR DUTTA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0009343/2023	M/S. KIRTI CHANDRA BEHERA VS JOINT COMMISSIONER OF STATE TAX(APPEAL)	KAJAL SAHOO VS	// 0 //
387	WP(C)/0009344/2023	SITARAM PANDA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
388	WP(C)/0009345/2023	M/S.TATA STEEL LTD. DHENKANAL VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
389	WP(C)/0009346/2023	MAKARADHWAJ BAG VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
390	WP(C)/0009347/2023	PURNA CHANDRA NAIK VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
391	WP(C)/0009348/2023	PARSURAM SUTAR VS THE COMMNR. OF ENDOWMENT, BBSR	BHABANI SAMAL VS	// 0 //
392	WP(C)/0009349/2023	MINA DANDASENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
393	WP(C)/0009350/2023	BAIDYANATH GOUDA BISI VS STATE OF ODISHA	PADMANAV CHOUDHURY VS	// 0 //
394	WP(C)/0009351/2023	GURUCHARAN SAHOO VS CHIEF SECRETARY, GOVT OF ODISHA	AMIT KUMAR NATH VS	// 0 //
395	WP(C)/0009352/2023	BAKULI SAHU VS CHIEF SECRETARY, GOVT OF ODISHA	AMIT KUMAR NATH VS	// 0 //
396	WP(C)/0009353/2023	BISHNUPRIYA SAHU VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
397	WP(C)/0009354/2023	HARA PRASAD SENAPATI	PRABHU PRASANNA BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	WP(C)/0009355/2023	PRAKASH CHANDRA DEHURY	AMIT KUMAR NATH	//
		VS	VS	()
		CHIEF SECRETARY, GOVT OF ODISHA		//
399	WP(C)/0009356/2023	BHARAT PRUSTY	PRAFULLA KUMAR RATH	//
		VS	VS	()
		STATE OF ODISHA		//
400	WP(C)/0009357/2023	HARA PRASAD SENAPATI	PRABHU PRASANNA BEHERA	//
		VS	VS	()
		STATE OF ODISHA		//
401	WP(C)/0009358/2023	DIBAKAR MAHAKUL	AMIT KUMAR NATH	//
		VS	VS	()
		CHIEF SECRETARY, GOVT OF ODISHA		//
402	WP(C)/0009359/2023	ANITA GUPTA	PRAFULLA KUMAR RATH	//
		VS	VS	()
		STATE OF ODISHA		//
403	WP(C)/0009360/2023	THE KORAPUT CENTRAL CO-OPERATIVE BANK LTD	BADHARIS SAHOO	//
		VS	VS	()
		BASANT KUMAR DASH		//
404	WP(C)/0009361/2023	THE KORAPUT CENTRAL CO-OPERATIVE BANK LTD	BADHARIS SAHOO	//
		VS	VS	()
		SUDESNA TRIPATHY		//
405	WP(C)/0009362/2023	KALAKAR BARIK	SOURAV TIBREWAL	//
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0003009/2023	BIBHUTI KUDEI	JUGALA KISHORE PANDA	MANAMUNDA /75 /2023
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0003010/2023	PHANINDRA KUMAR DAS	SUSHANTA KUMAR JOSHI	KANTABANJI /209 /2022
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0003011/2023	ASHOK KUMAR SAHOO	SURENDRA KUMAR BISWAL	BINJHARPUR /53 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0003012/2023	STATE OF ODISHA BIRANCHI NARAYAN MAHALIK VS	ARJEET MISHRA VS	// RAJKANIKA /207 /2023 ()
410	ABLAPL/0003013/2023	STATE OF ODISHA NAROTTAM NAIK VS	BHABANI PRASAD PRADHAN VS	// BARKOTE /67 /2023 ()
411	ABLAPL/0003014/2023	STATE OF ODISHA TUNU MAHARANA VS	HRUDANANDA TRIPATHY VS	// DARGHA BAZAR /1 /2019 ()
412	ABLAPL/0003015/2023	STATE OF ODISHA GOPABANDHU BAGARTI @ MANTU VS	MANORANJAN MOHAPATRA VS	// TITILAGARH /56 /2023 ()
413	ABLAPL/0003016/2023	STATE OF ODISHA ASHOK KUMAR SINGH @ ASHOK SINGH VS	ARJEET MISHRA VS	// BARIPADA TOWN /202 /2023 ()
414	ABLAPL/0003017/2023	STATE OF ODISHA SUNIL KUMAR SING VS	KULDEEP MOHANTY VS	// UDALA /72 /2023 ()
415	ABLAPL/0003018/2023	STATE OF ODISHA PANCHU ROULA VS	SUDARSAN PANDA VS	// GOPALPUR /91 /2023 ()
416	ABLAPL/0003019/2023	STATE OF ODISHA ARABINDA PANDA VS	GIRIDHARI SINGH VS	// BIRIDI PS /81 /2023 ()
417	ABLAPL/0003020/2023	STATE OF ODISHA BABULU PRADHAN @ BABRU BAHAN PRADHAN VS	UMAKANTA BARIK VS	// BADAGADA /114 /2023 ()
418	ABLAPL/0003021/2023	STATE OF ODISHA GANGADHAR MOHAPATRA VS	PRAVASH CHANDRA JENA VS	// KAMARDA /33 /2023 ()
419	ABLAPL/0003022/2023	STATE OF ODISHA SAROJ KUMAR PALLAI VS	RABI NARAYAN PANDA VS	// CHANDABALI /80 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0003023/2023	SK MAIUDDIN@SK TAJUDDIN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	BHADRAK TOWN /132 /2023 () //
421	ABLAPL/0003024/2023	DUARI NAYAK @ NAHAK VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	KHALLIKOTE /75 /2023 () //
422	ABLAPL/0003025/2023	PRATAP KUMAR SAHOO@PRATAP KUMAR SAHU VS STATE OF ODISHA	MANASI MOHAPATRA VS	BRAMHA BARADA /27 /2023 () //
423	ABLAPL/0003026/2023	RAHUL JENA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DHENKANAL TOWN /154 /2023 () //
424	ABLAPL/0003027/2023	BAIRAGI BEHERA @ BAIRAGI CHARANA BEHERA @ HIMANSHU CHARAN BEHERA VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	BASUDEVPUR /146 /2023 () //
425	ABLAPL/0003028/2023	KARUNAKAR MUKHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KISHORENAGAR (ANUGUL) /46 /2023 () //
426	ABLAPL/0003029/2023	BABU @ SISIRA ROUT VS STATE OF ODISHA	HAREKRUSHNA MALIK VS	BARANGA /87 /2023 () //
427	ABLAPL/0003030/2023	BAIKUNTHA PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /317 /2022 () //
428	ABLAPL/0003031/2023	NIRUPAMA BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	JANKIA P.S. /107 /2023 () //
429	ABLAPL/0003032/2023	DEBENDRA PRADHAN VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	DELANGA /84 /2023 () //
430	ABLAPL/0003033/2023	SOUMYADEEP CHAKRABARTY@SAWMYADIP CHARAN BEHERA VS STATE OF ODISHA	RAJEEB ROY VS	JALESWAR /54 /2023 () //
431	ABLAPL/0003034/2023	NIRANJAN @ CHOTA NAYAK	JAYADEBA BEHERA	BANAPUR P.S. /113 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :24/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0003035/2023	SOUMYADEEP CHAKRABARTY @ SAWMYADIP CHAKRABARTY	RAJENDRA NARAYAN ROUT	JALESWAR /55 /2023
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0003036/2023	ASHISH MOHANTY @ BABLU MOHANTY	SK.ZAFARULLA	BELPARA /24 /2023
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0003037/2023	ADESH AGRAWAL	SK.ZAFARULLA	BELPARA /24 /2023
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0003038/2023	M.D.ARBAJ	ABHAS MOHANTY	SAMBALPUR TOWN /295 /2022
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0003039/2023	BABLU @ BARUN KUMAR ODAKA	LAXMI NARAYAN RAYATSINGH	JHARSUGUDA /101 /2023
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0003040/2023	MITALI DAS @ MITA DAS	RAJENDRA NARAYAN ROUT	BALICHANDRAPUR /85 /2023
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0003041/2023	RAJEEV LOCHAN DAS	OMKAR PANDA	INFOCITY PS /252 /2021
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0003042/2023	PRASANNA KUMAR BARIK	SMRUTI RANJAN MOHAPATRA	KAMAKHYANAGAR /90 /2023
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0003043/2023	SUMANTA BAG	PRASANTA KUMAR ROURTRAY	BARGARH /170 /2023
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0003044/2023	BENUDHAR PALTASINGH	MANAS KUMAR CHAND	KHURDA SADAR /99 /2023
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0003045/2023	BHIMASEN JENA	MANAS KUMAR CHAND	BAGHAMARI /17 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :24/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0003046/2023	STATE OF ODISHA PRASANTA MAITY VS	U.C.MISHRA VS	// DHAULI PS /45 /2023 ()
444	ABLAPL/0003047/2023	STATE OF ODISHA AAZAM KHAN VS	GYANENDRA CHANDRA SWAIN VS	// RAGHUNATHPALI /82 /2023 ()
445	ABLAPL/0003048/2023	STATE OF ODISHA MD. ARBAJ VS	ABHAS MOHANTY VS	// SAMBALPUR TOWN /326 /2022 ()
446	ABLAPL/0003049/2023	STATE OF ODISHA ASWINI KUMAR DUTTA @ ASHINI KUMAR DUTTA VS	PRAVASH CHANDRA JENA VS	// KAMARDA /33 /2023 ()
447	WPC(OA)/0003080/2014	STATE OF ODISHA SUDARSAN BEHERA VS STATE OF ODISHA AND OTHERS	M/S UMESH CHANDRA MOHANTY , B.K SWAIN, T. SAHOO, P.K.MISHRA VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :24/03/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2023 CRMC/4228/1998	ASHOK-MP	
2	1/2023 CRA/379/1993	RADHESHYAM SAHU-MP	M/S.H.S.MISHRA
3	2/2023 CRA/379/1993	RADHESHYAM SAHU-MP	M/S.H.S.MISHRA
4	3/2023 CRA/379/1993	RADHESHYAM SAHU-MP	M/S.H.S.MISHRA
5	45/2023 JCRLA/45/2019	SUNIL SINGH@SUNIL DAS-MP	BIJAYALAXMI TRIPATHY
6	65/2023 SA/72/2000	LALMANI-MP	M/S.R.C.RATH
7	66/2023 SA/72/2000	LALMANI-MP	M/S.R.C.RATH
8	67/2023 SA/72/2000	LALMANI-MP	M/S.R.C.RATH
9	68/2023 SA/133/1999	RRAGHUNATH PARIDA-MP	M/S.RAMANIKANTA PATNAIK, M/S. TUSAR KUMAR M
10	94/2023 CMAPL/640/2022	LAXMIDHAR MUDULI-MP	DEEPAK KUMAR MOHAPATRA
11	95/2023 CMAPL/247/2023	GITANJALI PATTNAIK-MP	SWAPNIL ROY
12	101/2023 MATA/97/2023	SASANKA KUMAR DIXIT @ RINKU-MP	MANOJ KUMAR PANDA
13	111/2023 CRLMP/2382/2021	B.DANDAPANI PATRO-MP	
14	112/2023 CRLMP/759/2022	SUSHREE SWARUPA TRIPATHY-MP	
15	119/2023 CONTC/4441/2022	ASIM BARAN DEVANATH-MP	
16	122/2023 RPFAM/106/2023	JNANARANJAN ROUTRAY-MP	RANJIT MOHANTY
17	123/2023 RPFAM/106/2023	JNANARANJAN ROUTRAY-MP	RANJIT MOHANTY
18	133/2023 TRP(C)/114/2023	PRIYANKA NAYAK@SINGH-MP	ASHOK KUMAR SAHOO
19	134/2023 TRP(C)/115/2023	MONALISHA SAHOO-MP	SANJEEB CHAKRAVARTY
20	135/2023 TRP(C)/116/2023	AYODHYA NAIK-MP	RANJAN BARIK
21	204/2023 CRLREV/141/2023	DASARATHI DASH-MP	MADAN MOHAN SWAIN
22	205/2023 CRLREV/111/2023	BIJIN KUMAR RAY-MP	SUDARSAN BEHERA
23	206/2023 CRLREV/143/2023	AJIT KUMAR ROUT-MP	SURAVI MOHANTY
24	252/2023 FAO/152/2023	PRADEEP KUMAR NANDA-MP	BIBHU PRASAD DAS
25	253/2023 FAO/152/2023	PRADEEP KUMAR NANDA-MP	BIBHU PRASAD DAS
26	254/2023	PRADEEP KUMAR NANDA-MP	BIBHU PRASAD DAS

27	FAO/152/2023 255/2023	MANAGER, NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
28	FAO/123/2023 291/2023	HRUDAMANI SAHOO-MP	PRANAB KUMAR GHOSE
29	RSA/70/2023 292/2023	DIVISIONAL HEAD, IDCO, BALASORE-MP	KARUNA KAR NAYAK
30	RSA/246/2016 316/2023	KARTIKA MOHAPATRA-MP	BISWAJIT MOHAPATRA
31	CMP/1393/2022 317/2023	NARAYAN DEBATA-MP	M/S.SAMIR KUMAR MISHRA
32	CMP/757/2017 318/2023	KALAKANHU SAHU-MP	ANAM CHARAN PANDA
33	CMP/340/2023 319/2023	GOBINDA ROUT-MP	SHAMBHU CH. NATH SHARMA
34	CMP/227/2023 320/2023	GOURAMOHAN MOHANTA-MP	SWARUP KUMAR PATNAIK
35	CMP/341/2023 321/2023	JITENDRA PRASAD BHAGAT-MP	RAJJEET ROY
36	CMP/342/2023 473/2023	RABINDRA PRADHAN @ RABI PRADHAN @ PRADIMNA PRASAD-MP	
37	MACA/259/2023 474/2023	D.M., ORIENTAL INSURANCE CO. LTD., ANGUL-MP	SANTOSH KUMAR MOHANTY
38	MACA/260/2023 475/2023	D.M., ORIENTAL INSURANCE CO. LTD., ANGUL-MP	SANTOSH KUMAR MOHANTY
39	MACA/260/2023 476/2023	BINOD DAS-MP	
40	MACA/384/2007 477/2023	BINOD DAS-MP	
41	MACA/384/2007 478/2023	RAHUL KUMAR VERMA-MP	SURYAKANTA DASMOHAPATRA
42	BLAPL/3290/2023 478/2023	N.I.CO.LTD-MP	M/S.S.K.PADHI
43	MACA/354/2010 479/2023	SK ARBAZUDDIN @ SK. ARBAJUDIN @ PAPLU-MP	
44	BLAPL/10649/2022 479/2023	MANJULA MAJHI-MP	ARJUN NAIK
45	MACA/261/2023 480/2023	MANOJ KUMAR NAYAK-MP	S.K.JENAMANI
46	BLAPL/1834/2023 480/2023	MANJULA MAJHI-MP	ARJUN NAIK
47	MACA/261/2023 481/2023	BENUDHAR SAHOO-MP	ASHOK SAHOO
48	BLAPL/3319/2023 623/2023	JOGENDRA MAJHI-MP	
49	ABLAPL/2007/2023 624/2023	SUNIL PAL-MP	
50	ABLAPL/16681/2022 625/2023	GAJENDRA PURTI-MP	
51	ABLAPL/716/2023 626/2023	MANAS ROUT-MP	
52	ABLAPL/18152/2019 627/2023	MOHINI ROUT-MP	
53	ABLAPL/7965/2019 628/2023	BANSHIDHAR BARIK-MP	
54	ABLAPL/1312/2023 629/2023	MURALIDHAR BARIK-MP	
55	ABLAPL/1314/2023 630/2023	KUNTALA DAS-MP	
56	ABLAPL/14477/2022 709/2023	PRATAP PALEI @ DHANU PALEI @ DHANU PRATAP PALEI-MP	HEMPTIRMAAYA SAHOO
57	CRLA/329/2023 710/2023	DUSMANTA KALO-MP	DHIRENDRA KUMAR MOHAPATRA
	CRLA/330/2023		

58	711/2023 CRLA/330/2023	DUSMANTA KALO-MP	DHIRENDRA KUMAR MOHAPATRA
59	1056/2023 CRLMC/813/2023	SK.SAMIRUDDIN@TAKULU RAJA-MP	
60	1057/2023 CRLMC/1493/2023	PRATYASHAA MUKHERJEE-MP	SURYAKANTA DASMOHAPATRA
61	1058/2023 CRLMC/2385/2003	JAGABANDHU MUDULI-MP	BHARAT CHANDRA PANDA
62	1059/2023 CRLMC/1494/2023	SURESH SAHOO-MP	SURENDRA KUMAR BISWAL
63	1060/2023 CRLMC/1496/2023	MAGI@MAGUNI MALIK-MP	MANORANJAN ACHARYA
64	1062/2023 CRLMC/1503/2023	BHARAT @ BHARAT CH. MOHANTY-MP	DHARMENDRA SETHY
65	1063/2023 CRLMC/1208/2023	BISWAJIT JENA-MP	B.B.CHAMPATIRAY
66	1064/2023 CRLMC/3678/2022	KARTIK CHANDRA NAYAK-MP	
67	1065/2023 CRLMC/1517/2023	MOHINI MAHARANA-MP	UMESH CHANDRA PATNAIK
68	1066/2023 CRLMC/1518/2023	FELIS @ PHELISH NAYAK-MP	BISWAJIT RANJAN TRIPATHY
69	1067/2023 CRLMC/1520/2023	LAMBODAR GAHANA@GAAN-MP	BIBHUTI BHUSAN CHOUDHURY
70	1068/2023 CRLMC/1521/2023	ASHOK KUMAR MOHAPATRA-MP	DEVASHIS PANDA
71	1069/2023 CRLMC/1521/2023	ASHOK KUMAR MOHAPATRA-MP	DEVASHIS PANDA
72	1070/2023 CRLMC/1522/2023	TIRTHAYA KUMAR JATI-MP	MANOJ NAYAK
73	1532/2023 WA/602/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS, A.S.C.
74	1533/2023 WA/602/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS, A.S.C.
75	1534/2023 WA/576/2023	LOKANATHA BHOI-MP	TRILOCHAN RATH
76	1535/2023 WA/576/2023	LOKANATHA BHOI-MP	TRILOCHAN RATH
77	1536/2023 WA/603/2023	PRAMOD KUMAR NAYAK-MP	SHAKTIDHARA MISHRA
78	1537/2023 WA/604/2023	STATE OF ODISHA-MP	ANANDA PRAKASH DAS, A.S.C.
79	1538/2023 WA/604/2023	STATE OF ODISHA-MP	ANANDA PRAKASH DAS, A.S.C.
80	1539/2023 WA/604/2023	STATE OF ODISHA-MP	ANANDA PRAKASH DAS, A.S.C.
81	1540/2023 WA/1329/2022	RANJAN KUMAR JIT-MP	JAYANT KUMAR RATH (SR. ADV.)
82	4125/2023 WP(C)/9132/2023	BIKASH SWAIN-MP	LALITENDU MISHRA
83	4126/2023 WP(C)/9133/2023	BALASHTI HARIJAN-MP	DADMANAV CHOUDHURY
84	4127/2023 WP(C)/34663/2021	ODISHA POWER GENERARION CORPORATION LTD.-MP	LALIT KUMAR MAHARANA
85	4128/2023 WP(C)/9134/2023	TAPAN KUMAR SANA @ TAPAN SANA-MP	BIPLABA P.B. BAHALI
86	4129/2023 WP(C)/9135/2023	LALMAN DOMB @ HARIJAN-MP	PADMANAV CHOUDHURY
87	4130/2023 WP(C)/8250/2022	ANJALI MISHRA-MP	TRILOCHAN PANIGRAHI
88	4131/2023 WP(C)/9136/2023	SOUMYA RANJAN DAS-MP	BHABANI SANKAR TRIPATHY (1)
89	4132/2023	SUNITA KUMARI PATTANAYAK-MP	BABITA KUMARI PATTANAIAK

90	WP(C)/9137/2023 4133/2023	DEBJYOTI DUTTA-MP	BISWAJIT DAS
91	WP(C)/9129/2023 4134/2023	PADMANAV MISHRA-MP	KUNAL KUMAR SWAIN
92	WP(C)/27979/2022 4135/2023	M/S MAFATLAL INDUDTRIES LTD. MUMBAI-MP	PAMI RATH
93	WP(C)/7511/2023 4136/2023	BASUDEV TUDU-MP	GYANA RANJAN SETHI
94	WP(C)/9142/2023 4137/2023	HALADHAR MAHANTA-MP	AMITAV DAS
95	WP(C)/9144/2023 4138/2023	BADRI PRASAD MISHRA-MP	SATYAJIT MUKHERJEE
96	WP(C)/9148/2023 4139/2023	TIRATH SINGH THAKUR-MP	SUSHANTA KUMAR JOSHI
97	WP(C)/9153/2023 4140/2023	M/S ORISSA SPONGE IRON AND STEEL LTD.-MP	LAXMIDHAR PANGARI
98	WP(C)/28898/2021 4141/2023	M/S EVEREST INDUSTRIES LTD., BALASORE-MP	MUKESH AGARWAL
99	WP(C)/9159/2023 4142/2023	SIPRADARSINI LENKA-MP	BIRAJA PRASANNA DAS
100	WP(C)/9162/2023 4144/2023	PRALUBDHA JENA-MP	BIRAJA PRASANNA DAS
101	WP(C)/9166/2023 4145/2023	EXECUTIVE ENGINEER ELECTRICAL,CESU-MP	D.K.MOHANTY
102	WP(C)/14533/2018 4146/2023	GOURAHARI @ PITAMBAR BHANJA-MP	S.K.NAYAK 2
103	WP(C)/21379/2020 4147/2023	TRIPATI KUMAR PADHI-MP	SIDHARTHA SWAIN
104	WP(C)/9198/2023 4148/2023	BIJAY KUMAR PATRA-MP	SUJATA JENA
105	WP(C)/9210/2023 4149/2023	NARENDRA KUMAR NAIK-MP	DIPTI RANJAN SWAIN
106	WP(C)/9213/2023 4151/2023	JAGANNATH MOHANTY-MP	AGASTI KANUNGO
107	WP(C)/9218/2023 4152/2023	JAGANNATH MOHANTY-MP	AGASTI KANUNGO
108	WP(C)/9218/2023 4153/2023	SUSHANTA KUMAR ROUSTRAY-MP	KANANBALA ROY CHOUDHURY
109	WP(C)/7360/2023 4154/2023	SUJIT KUMAR CHOUDHURY-MP	KANANBALA ROY CHOUDHURY
110	WP(C)/8413/2022 4155/2023	BISWAJIT MUDULI-MP	AGASTI KANUNGO
111	WP(C)/9220/2023 4156/2023	TAPAS KUMAR DAS-MP	
112	WP(C)/36672/2022 4157/2023	BISWAJIT MUDULI-MP	AGASTI KANUNGO
113	WP(C)/9220/2023 4158/2023	M/S AGRISHANK LOGISTIC, JAMSHEDPUR-MP	DINESH KUMAR PATRA
114	WP(C)/9222/2023 4159/2023	RAJKUMAR MUKHI-MP	KRISHNA CHANDRA SAHU
115	WP(C)/9225/2023 4160/2023	SURYA NARAYAN PATTNAIK-MP	SARATHI JYOTI MOHANTY
116	WP(C)/9224/2023 4161/2023	MEENATI CHODHURY-MP	NIRANJAN NAYAK
117	WP(C)/9229/2023 4162/2023	SUDHANSHU KUMAR SAHU-MP	SANJEEV UDGATA
118	WP(C)/9246/2023 4163/2023	SUMANYU BEHERA-MP	MANORANJAN PADHY
119	WP(C)/9248/2023 4164/2023	SEAGOLD OVERSEAS PVT. LTD., BBSR-MP	SANJEEV UDGATA
120	WP(C)/9249/2023 4165/2023	GUNI BEWA-MP	PADMANAVA JENA
	WP(C)/9251/2023		

121	4166/2023 WP(C)/9253/2023	PATUARI PADHAN-MP	SURESH KUMAR JENA
122	4167/2023 WP(C)/9255/2023	ANTARYAMI RAY-MP	AJIT KUMAR TRIPATHY
123	4168/2023 WP(C)/9256/2023	JITENDRIYA JENA-MP	ANUP KUMAR PATTNAIK
124	4169/2023 WP(C)/9258/2023	SIMANCHAL PATRA-MP	SANJIB MOHANTY
125	4170/2023 WP(C)/31680/2022	MD.ASALAM-MP	
126	4171/2023 WP(C)/25231/2014	NANDITA SUTAR-MP	M/S.JAJATI K.KHUNTIA
127	4172/2023 WP(C)/9260/2023	ALIBILLI GOPALA RAO-MP	SATYA MOHANTY
128	4173/2023 WP(C)/5211/2023	AJAYA MAHAPATRA-MP	DEEPALI MAHAPATRA
129	4174/2023 WP(C)/9261/2023	POREDI RAJA RAO-MP	SATYA MOHANTY
130	4175/2023 WP(C)/18136/2021	UNION OF INDIA-MP	SANJIB SWAIN
131	4176/2023 WP(C)/9264/2023	M/S SWAIN AND CO., ANGUL-MP	PAMI RATH
132	4177/2023 WP(C)/9268/2023	KUNJA BIHARI MOHANTA-MP	SAMIR KUMAR MISHRA
133	4178/2023 WP(C)/22888/2022	SWARNA PRAVA PANIGRAHI-MP	
134	4179/2023 WP(C)/8901/2023	TIKCHAN @ TIKACHANA BAG-MP	AKASH KUMAR PATAJOSHI
135	4180/2023 WP(C)/33552/2020	BIBINARANI SAHOO-MP	
136	4181/2023 WP(C)/34217/2021	DUSMANTA KUMAR MOHANTY-MP	ASHIS KUMAR MISHRA
137	4182/2023 WP(C)/9272/2023	SANTOSH KUMAR SAHOO-MP	RABI NARAYAN MOHANTY
138	4183/2023 WP(C)/15074/2022	DR NIHAR RANJAN BISWAL-MP	BUDHADEV ROUSTRAY
139	4184/2023 WP(C)/9257/2023	KALINGA INSTITUTE OF I.T, KIIT, PATIA-MP	KSHIROD KUMAR SAHOO
140	4185/2023 WP(C)/9597/2022	DR. SAMBIT KUMAR BEHERA-MP	S.K.SAMAL
141	4186/2023 WP(C)/9287/2023	ARUP KUMAR DAS-MP	ARUN KUMAR PATRA
142	4187/2023 WP(C)/9289/2023	PULIN KUMAR MANDAL-MP	SUBHADUTTA ROUSTRAY
143	4188/2023 WP(C)/9267/2023	M/S. PRAFULLA KUMAR BARIK-MP	KSHIROD KUMAR SAHOO
144	4189/2023 WP(C)/9292/2023	PRATAP MOHANTY-MP	SURESH KUMAR CHOUDHURY
145	4190/2023 WP(C)/9293/2023	SACHIN AGRAWAL-MP	SUSANTA KUMAR DASH
146	4191/2023 WP(C)/9294/2023	SAILENDRA NARAYAN SETHI-MP	MANOJ KUMAR PANDA
147	4192/2023 WP(C)/14791/2017	MAA KOCHILAI THAKURANI BIJE KATHAGADA SAHI-MP/M/S.SAMIR KU.MISHRA	
148	4193/2023 WP(C)/32077/2022	RAJENDRA SINGH-MP	SAMBHU CHARAN NATH SHARMA
149	4194/2023 WP(C)/12032/2015	SANTAPRIYA PRADHAN-MP	M/S.MANAS CHAND
150	4195/2023 WP(C)/9303/2023	GRAM VIKAS, GANJAM-MP	SOUBHAGYA SUNDAR DAS
151	4196/2023 WP(C)/4696/2023	RABINDRA NATH SETHI-MP	PRASANTA KUMAR NANDA
152	4197/2023	MD. RAHEMAN SARIF-MP	TUKUNA KUMAR MISHRA

153	WP(C)/9307/2023 4198/2023	RAM GOPAL PADHI-MP	SISIR KUMAR PUROHIT
154	WP(C)/9308/2023 4199/2023	LAXMIDHAR BISWAL-MP	ACHYUTANANDA PATTANAIAK
155	WP(C)/9311/2023 4200/2023	PANKAJINI SAHOO-MP	ANJAN KUMAR BISWAL
156	WP(C)/9312/2023 4201/2023	SANTOSH GOUDA BISI-MP	PADMANAV CHOUDHURY
157	WP(C)/9314/2023 4202/2023	NANDANKANAN ZOOLOGICAL PARK-MP	M/S.SIDHESWAR MALLIK
158	WP(C)/4446/2018 4203/2023	M/S ANGUL ENERGY LTD., DHENKANAL-MP	SARADA PRASANNA SARANGI
159	WP(C)/9313/2023 4204/2023	KORESA BIBI-MP	SUKANTA KUMAR NAYAK 2
160	WP(C)/9315/2023 4205/2023	SIBARAM GOUDA BISI-MP	PADMANAV CHOUDHURY
161	WP(C)/9319/2023 4206/2023	SUSANTA KUMAR SATAPATHY-MP	MANAS RANJAN DHAL
162	WP(C)/9322/2023 4207/2023	M/S PITABAS MOHAPATRA-MP	KAJAL SAHOO
163	WP(C)/9316/2023 4208/2023	M/S. LADUKESWAR MOHARANA-MP	KSHIROD KUMAR SAHOO
164	WP(C)/9320/2023 4209/2023	MANASH KUMAR SWAIN-MP	JAYADEBA BEHERA
165	WP(C)/9326/2023 4210/2023	DG, DOORDARSHAN, MANDI HOUSE, DELHI-MP	DIPTI RANJAN BHOKTA
166	WP(C)/9332/2023 4211/2023	BISAL MUNDA-MP	RAJIB RATH
167	WP(C)/9333/2023 4212/2023	SUSANTA BHOI-MP	J.K.KHANDAYATRAY
168	WP(C)/9340/2023 4213/2023	KUNI SAHOO-MP	MR.SIDHARTH SANKAR MOHAPATRA, MR.B.N.UDGA
169	WP(C)/8462/2020 4214/2023	TARINI SEN SAHU-MP	
170	WP(C)/19651/2016 4215/2023	M/S.TATA STEEL LTD. DHENKANAL-MP	SARADA PRASANNA SARANGI
171	WP(C)/9345/2023 4216/2023	SAMARENDRA KU BISWAL-MP	M/S.KALI PRASANNA MISHRA
172	WP(C)/16472/2016 4217/2023	BASANTI NAYAK-MP	
173	WP(C)/19652/2016 4218/2023	ANIVA NAYAK-MP	
174	WP(C)/18972/2016 4219/2023	PRANANATH BEHERA-MP	
175	WP(C)/19749/2016 4220/2023	M/S. JAYANTI ROUT-MP	KAJAL SAHOO
176	WP(C)/9338/2023 4221/2023	SWAGATA RATH-MP	M/S.KALI PRASANNA MISHRA
177	WP(C)/17379/2016 4222/2023	SIDHESWAR PR.NAYAK-MP	M/S.KALI PRASANNA MISHRA
178	WP(C)/17381/2016 4223/2023	PRAVATI SAHOO-MP	M/S.KALI PRASANNA MISHRA
179	WP(C)/16471/2016 4224/2023	AMULYA SEN DEO-MP	M/S.KALI PRASANNA MISHRA
180	WP(C)/17382/2016 4225/2023	PRAKASH KUMAR AGRAWAL-MP	PRAFULLA KUMAR RATH
181	WP(C)/36497/2022 4226/2023	M/S. ADITYA CAR AUTOMOTIVE PVT.LTD.,CUTTACK-MPKSHIROD KUMAR SAHOO	
182	WP(C)/9337/2023 4227/2023	M/S. KIRTI CHANDRA BEHERA-MP	KAJAL SAHOO
183	WP(C)/9343/2023 4228/2023	BAIDYANATH GOUDA BISI-MP	PADMANAV CHOUDHURY
	WP(C)/9350/2023		

184	4229/2023 WP(C)/9353/2023	BISHNUPRIYA SAHU-MP	PRAFULLA KUMAR RATH
185	4230/2023 WP(C)/9360/2023	THE KORAPUT CENTRAL CO-OPERATIVE BANK LTD., KOBRAJIBARI SAHOO	PRAFULLA KUMAR RATH
186	4231/2023 WP(C)/9359/2023	ANITA GUPTA-MP	PRAFULLA KUMAR RATH
187	4232/2023 WP(C)/9361/2023	THE KORAPUT CENTRAL CO-OPERATIVE BANK LTD., KOBRAJIBARI SAHOO	PRAFULLA KUMAR RATH
188	4233/2023 WP(C)/9362/2023	KALAKAR BARIK-MP	SOURAV TIBREWAL